

Court Wise Pending

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
GOMATI JUDICIAL DISTRICT :: UDAIPUR.
As on 30.06.2018


Station wise pending case
As on 30.06.2018

Sl. No.	Name of the Court	Civil	Criminal	Traffic Challans under M.V. Act. (Petty cases)	Total Criminal Cases	Grand Total	Udaipur			Amarpur		
							Civil	Criminal	Petty case	Civil	Criminal	Petty case
1	District & Sessions Judge, Gomati District, Udaipur.	240	160	0	160	400	751	912	427	13	376	265
2	Addl. District & Sessions Judge, Gomati District, Udaipur.	275	165	0	165	440	751	1339		13	641	
3	Civil Judge (Sr. Div) & Asst. Sessions Judge, Gomati District, Udaipur.	151	12	0	12	163	1663		427	389		265
4	C. J. M-cum-Civil Judge(Sr.Divn.), Gomati District, Udaipur.	38	258	182	440	478	2090			654		
5	J. M. 1 st Class-cum-Civil Judge(Jr.Divn.) (Court No.1), Udaipur, Gomati District.	6	98	54	152	158	Civil			Criminal		
6	J. M. 1 st Class-cum-Civil Judge(Jr.Divn.) (Court No.2), Udaipur, Gomati District.	10	96	0	96	106	764			1980		
7	Civil Judge (Jr. Div.) & J. M. 1 st Class, (Court No.3), Udaipur, Gomati District.	31	123	191	314	345	Total Pending Cases					
8	S. D. J. M-cum-Civil Judge(Jr.Divn.), Amarpur, Gomati District.	0	0	0	0	0	2744			Nos.		
9	Civil Judge (Jr. Div.) & J. M. 1 st Class, Amarpur, Gomati District.	13	376	265	641	654						
	TOTAL	764	1288	692	1980	2744						

CATEGORIES	Age-wise pendency of cases from last month											Total of (a) to (l) of Col. No.2	Institution during the month					Total of (a) to (e) of Col. No.4	Total No. of cases for disposal (Cols. No.3 + 5)	Age-wise disposal of Contested Cases											Total of (a) to (l) of Col. No.7		
	2018	2017	2016	2015	2014	2013	2012	2011	2010	2009	2008		2007 & before	New Institution	By Restoration	By remand	By transfer			Otherwise	2018	2017	2016	2015	2014	2013	2012	2011	2010	2009		2008	2007 & before
	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)		(l)	(a)	(b)	(c)	(d)			(e)	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)		(k)	(l)
1	2											3	4					5	6	7											8		
14. Guardianship Cases	2	2										4	1				1	5	1										1				
15. Misc (Probate) Cases																																	
16. Title (Probate) Suits																																	
17. Title (Matrimonial) Suits	4	10										14	1		1		2	16		1									1				
18. Appointment of Receiver/Guardian																																	
19. Other Family Court matters																																	
20. Reference under LA Act		16	44	10	2	5	1					78		1			1	79			6	1							7				
21. Reference under ID Act																																	
22. Interlocutory matter under ID Act																																	
23. Wakf matters																																	
24. Departmental Enquiry																																	
25. Arbitration (Execution) matters		6										6						6															
26. Other contested Civil Cases not covered above	3	14	13	4								34	9				9	43		1	2								3				
SUB-TOTAL (A)	160	299	183	74	41	9	2			1	1	6	776	42	3	1	14	60	836	6	6	13	10					1	36				

NAME OF CASES	Age-wise disposal of Uncontested Cases												Total of (a) to (l) of Col. No.9	Total of Cols. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month											Total of (a) to (l) of Col. 12 showing pendency			
	2018	2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007 & before			2018	2017	2016	2015	2014	2013	2012	2011	2010	2009	2008		2007 & before		
	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)	9	10	11	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)	12	13
1. CIVIL WORK																													
District or Court-wise																													
01. Title Suits	3	4											7	14	35	74	34	15	3	2					1	1		3	168
02. Money Suits		1											1	1	2	2	2	1										7	
03. RCC Cases																													
04. Misc (J) Cases	6	1			1								8	14	46	40	15	4	7		1							113	
05. Title Execution Cases	1	3		1									5	7	10	12	4	2	3							2		33	
06. Money Execution Cases	1	2											3	4	32	20	16	4										72	
07. Title Appeals	1	1											2	6	4	26	10	2	2	1								45	
08. Money Appeals																1												1	
09.RCC Appeals																													
10. RCC Revision Cases																													
11. Misc. Civil Appeals															4	2	2											8	
12. Claim cases u/s. 166, MV Act		1											1	5	41	56	39	22	23	2	1							184	
13. Indian Succession Act/Succession/ G & W Act Cases	1	1											2	2	3													3	

NAME OF CASES	Age-wise disposal of Uncontested Cases												Total of (a) to (l) of Col. No.9	Total of Cols. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month												Total of (a) to (l) of Col. 12 showing pendency
	(a) 2018	(b) 2017	(c) 2016	(d) 2015	(e) 2014	(f) 2013	(g) 2012	(h) 2011	(i) 2010	(j) 2009	(k) 2008	(l) 2007 & before			(a) 2018	(b) 2017	(c) 2016	(d) 2015	(e) 2014	(f) 2013	(g) 2012	(h) 2011	(i) 2010	(j) 2009	(k) 2008	(l) 2007 & before	
	9												10	11	12												13
14. Guardianship Cases														1	2	2									4		
15. Misc (Probate) Cases																											
16. Title (Probate) Suits																											
17. Title (Matrimonial) Suits	1												1	2	5	9									14		
18. Appointment of Receiver/Guardian																											
19. Other Family Court matters																											
20. Reference under LA Act														7		16	38	10	2	5	1				72		
21. Reference under ID Act																											
22. Interlocutory matter under ID Act																											
23. Wakf matters																											
24. Departmental Enquiry																											
25. Arbitration (Execution) matters																6								6			
26. Other contested Civil Cases not covered above	4	2											6	9	8	11	11	4							34		
SUB-TOTAL (B)	18	16		1	1								36	72	192	277	171	64	40	10	3		1	1	5	764	


 District and Sessions Judge
 Gomati Judicial District, Udaipur.

FORM FOR MONTHLY STATEMENT

Showing Court-wise number of Criminal Cases instituted, disposed of and pending with age-wise particulars for the month of June, 2018.

1. Name of District :- **Gomati Judicial District.**

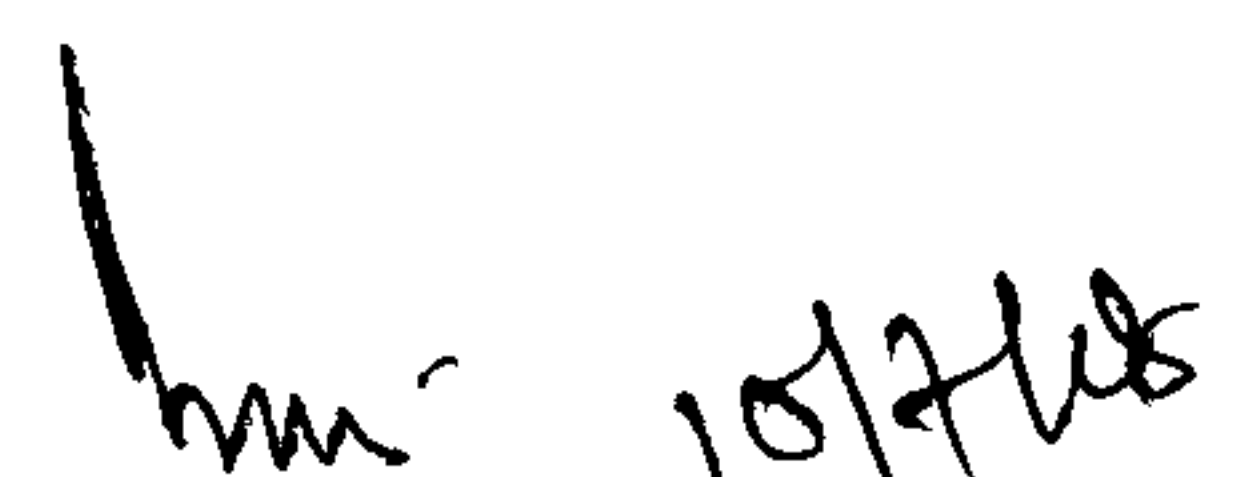
2. Number of working days during the month :- **22 days**

NAME OF CASES	Age-wise pendency of cases from last month											Total of (a) to (l) of Col. No.2	Institution during the month					Total of (a) to (e) of Col. No.4	Total No. of cases for disposal (Cols. No.3 + 5)	Age-wise disposal of Contested Cases											Total of (a) to (l) of Col. No.7		
	(a) 2018	(b) 2017	(c) 2016	(d) 2015	(e) 2014	(f) 2013	(g) 2012	(h) 2011	(i) 2010	(j) 2009	(k) 2008		(l) 2007 & before	(a) New Institution	(b) By Restoration	(c) By remand	(d) By transfer			(e) Otherwise	(a) 2018	(b) 2017	(c) 2016	(d) 2015	(e) 2014	(f) 2013	(g) 2012	(h) 2011	(i) 2010	(j) 2009		(k) 2008	(l) 2007 & before
	2												3	4						5	6	7											8
1												3						5	6												8		
2. CRIMINAL WORK																																	
District or Court-wise																																	
01. Sessions Cases: Type -I	9	36	23	22	5	1	2			1	1	108	208	1			1		2	210		6		2								8	
02. Sessions Cases: Type -II	6	3		3			1					5	18							18													
03. Criminal Appeals	16	28	12	1									57	2			1		3	60		1	1	1							3		
04. Criminal Revisions		8	2										10							10		3								3			
05. NDPS Act Cases	3	2	2	2		1							10	1			1		2	12			1							1			
06. Cases under the Protection of Children from Sexual Offences Act, 2012 triable by Special Judge	3	12	11	9	1								36							36	1	3	1							5			
07. Other Cases under Special Act tried by Sessions Courts	1	5	2	3									11							11													
08. Warrant Procedure IPC Cases	54	83	21	18	22	8	18	21	10	5	3	120	383	3			11		14	397	1	11	4	2		1				19			
09. Warrant Procedure Cases under other Acts not included in this list	1												1				1		1	2													
10. Summons Procedure IPC Cases	53	59	10	16	10	14	11	6	3		1	2	185	14			23		37	222	2	4		3	2		1	1		13			
11. Summons Procedure Cases under other Acts not included in this list																																	

NAME OF CASES	Age-wise disposal of Uncontested Cases												Total of (a) to (l) of Col. No.9	Total of Cols. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month												Total of (a) to (l) of Col. 12 showing pendency
	(a) 2018	(b) 2017	(c) 2016	(d) 2015	(e) 2014	(f) 2013	(g) 2012	(h) 2011	(i) 2010	(j) 2009	(k) 2008	(l) 2007 & before			(a) 2018	(b) 2017	(c) 2016	(d) 2015	(e) 2014	(f) 2013	(g) 2012	(h) 2011	(i) 2010	(j) 2009	(k) 2008	(l) 2007 & before	
	9														10	11	12										
2. CRIMINAL WORK																											
District or Court-wise																											
01. Sessions Cases: Type -I	1										1	2	10	10	30	23	20	5	1	2			1	1	107	200	
02. Sessions Cases: Type -II														6	3		3			1					5	18	
03. Criminal Appeals	1											1	4	18	27	11										56	
04. Criminal Revisions													3		5	2										7	
05. NDPS Act Cases	1											1	2	4	2	1	2		1							10	
06. Cases under the Protection of Children from Sexual Offences Act, 2012 triable by Special Judge													5	2	9	10	9	1								31	
07. Other Cases under Special Act tried by Sessions Courts														1	5	2	3									11	
08. Warrant Procedure IPC Cases	2	1							1		2	6	25	62	73	17	16	22	7	18	21	9	5	3	119	372	
09. Warrant Procedure Cases under other Acts not included in this list	1											1	1	1												1	
10. Summons Procedure IPC Cases	18	8										26	39	70	47	10	13	8	14	10	5	3		1	2	183	
11. Summons Procedure Cases under other Acts not included in this list																											

NAME OF CASES	Age-wise disposal of Uncontested Cases											Total of (a) to (l) of Col. No.9	Total of Cols. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month											Total of (a) to (l) of Col. 12 showing pendency		
	2018	2017	2016	2015	2014	2013	2012	2011	2010	2009	2008			2007 & before	2018	2017	2016	2015	2014	2013	2012	2011	2010	2009		2008	2007 & before
	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)			(l)	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)		(k)	(l)
12. Summary Trial Cases under IPC						9							10	11												12	13
13. Summary Trial Cases under other Acts not included in this list																											
14. PFA Act/FS & S Act Cases																											
15. Electricity Act Cases															1												1
16. Essential Commodity Act Cases																											
17. Cases under 125, Cr. PC/Muslim Women (Protection on Divorce) Act		1											1	2	4	10	1				1				1	3	3
18. Domestic Violence Act Cases	7	1	1										9	15	27	13	3									15	15
19. NI Act Cases	3	3											6	9	15	26	15	5	2							43	43
20. MV Act Cases/Traffic Challan Cases	133	11	10										154	154	443	133	98	13	5		1				1	65	65
21. Excise Act Cases	7												7	7	30	5										35	35
22. Juvenile Act Cases																											
23. Forest Act Cases																											
24. Wild Life Cases															1										1	2	2
25. Labour Act Cases																									1	2	2
26. Weights & Measures Act Cases															1						1					2	2
27. Foreigners Act Cases /IM (D)T Act Cases																											
28. Cases under Passport Act & Rules made thereunder	2												2	2												2	2
29. Cinematography/ Copy Right Act Cases																	1							1		2	2
30. Cruelty to Animal Act Cases																											
31. Gambling Act Cases	2												2	2												2	2
32. Tripura Police Act Cases	58												58	58	1	20										1	1
															148	20			1								169

NAME OF CASES	Age-wise disposal of Uncontested Cases												Total of (a) to (l) of Col. No.9	Total of Cols. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month												Total of (a) to (l) of Col. 12 showing pendency
	2018	2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007 & before			2018	2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007 & before	
	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)			(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)	
	9												10	11	12												13
33. Tripura Shops & Establishment Act Cases																											
34. Cases of Atrocities on SC/ST																											
35. Prevention of Corruption (PC) Act Cases																											
36. Consumer Protection (CP) Act Cases																											
37. Arms Act Cases																											
38. Information Technology (IT) Act Cases																											
39. Cases investigated by CBI and tried by Special Judicial Magistrates																											
40. Enquiry held as per order of the Hon'ble SC/HC																											
41. Orders on Final Reports																											
42. Confessional Statements u/s. 164 (1), Cr. PC/TI Parade																											
43. Cases settled through mediation																											
44. Bail Applications u/s. 438 & 439 of Cr.P.C	1																										
45. Other Bail Application																											
46. Other Misc. Cases not covered above		1	1																								
47. Other Crl. Cases not covered above	5	4									1												1				
48. Cases tried by the Juvenile Justice Board																							1				
SUB-TOTAL (D)	242	30	12						1		4		289	464	861	424	198	85	44	23	35	28	12	6	7	257	1980


 District & Sessions Judge
 Gomati Judicial District, Udaipur.